

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**OA No.060/00962/2017**

... **Date of decision: 13.11.2017.**

**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...  
Rohit Kumar, aged 29 years, S/o Sh. Balbir Singh, Resource Person in Dept. of Defence and Strategic Studies, O/o Post Graduate Govt. College, Sector 11, Chandigarh, R/o House No.534/2, Sector 40-A, Chandigarh (Group-B).

...**APPLICANT**  
**(Present : Mr. Kiran Pal Singh, Advocate)**

**VERSUS**

1. Union Territory of Chandigarh through its Education Secretary, Secretariat, Sector 9, Chandigarh.
2. Director of Higher Education, U.T. Secretariat, Sector 9, Chandigarh.
3. Director of Public Instruction (Colleges), U.T. Secretariat, Sector 9, Chandigarh.
4. Post Graduate Govt. College, Sector 11, Chandigarh through its Principal, Sector 11, Chandigarh.

...**RESPONDENTS**

**(Present : Mr. Arvind Moudgil, Advocate)**

**ORDER (ORAL)**

...

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-**

At the very outset, learned counsel for the applicant intends to withdraw the present Original Application (OA).

Therefore, the instant OA is hereby dismissed as withdrawn, as prayed for.

**(P. GOPINATH)  
MEMBER (A)**

**(JUSTICE M.S. SULLAR)  
MEMBER (J)**

**Dated: 13.11.2017.**

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